

22.11.2000

OA 1438/94 with
OA 1582/93

Hon'ble Mr. S. Dayal, AM
Hon'ble Mr. Rafiq Uddin, JM

Sri K.C. Saxena, counsel for the applicant, moves MA 5353/00 in OA 1582/93 praying that the accompanying supplementary affidavit may be ~~fixed~~ taken on record. A copy of this MA has been served on the learned counsel for the Respondents, who has not raised any objection. Hence, the prayer is allowed and the supplementary affidavit is taken on record.

Heard. Arguments of Sri K.C. Saxena to be continued tomorrow. Sri Amit Sthalekar is present for the respondents.

RN
J.M.

A.M.

Nath/